IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 114
(IB)-237(ND)2020

IN THE MATTER OF:

Kone Elevator India Pvt. Ltd. … Applicant

Vs.

Three C Facility Management Pvt. Ltd. … Respondent

Order under Section 9 of IBC.

Order delivered on 06.04.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

None appears for the applicant. In the interest of Justice, matter adjourned to 31.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH